

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Mohammad T Asim
COURT 48 ADDL SESSIONS JUDGE
Criminal Cause List Dated 23-07-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>ARGUMENTS</u>				
1	SPL CASE CBI	100077/1997	State of Maharashtra CBI ACB Vs Nasir Maneckshaw .Mistry and Ors.	SPP Amrish Pandey Adv. Thakore, Adv. Khanna, Adv. Mokashi, Adv. Inamdar
2	CRI APPEAL	100007/2017	Suraj Mohan Kapoor@MA- 15/17,BA-20/17- Vs Central Bureau of Investigation- Respdt.	Prashant Goyal SPP Amrish Pandey
3	CRI APPEAL	100205/2017	Suraj Mohan Kapoor@MA 586- 17,BA 421-17-Aplnt. Vs Central Bureau of Investigation- Respdt.	Prashant Goyal SPP Amrish Pandey
4	CRI APPEAL	100219/2017	Rajula Chandrakant Mehta @MA614-17,BA-451-17- Appellant / Org. Accu. No. 2 Vs The State - CBI ACB - Respondent	S. R. Wani SPP Amrish Pandey
<u>HEARING</u>				
5	ABA	100656/2020	Shri Rana Kapoor Vs State CBI	Subhash Jadhav
6	MISC APPLN CBI	100682/2020	CBI ACB Mumbai Vs Raj Relu Gehani	Vineet Jain I O
<u>HEARING BEFORE CHARGE</u>				
7	SPL CASE CBI	100021/2019	CBI ACB Vs Lalit Laxman Singha and others 3	SPP Amrish Pandey